

Circuit 2: Extended Dharmayatra or Extended Sacred Circuit or Retracing Buddha's Footsteps

This will be a 10 to 15 day circuit and will include visits to Bodhgaya (Nalanda, Rajgir, Barabar caves, Pragbodhi Hill, Gaya), Patna (Vaishali, Lauriya Nandangarh, Lauriya Areraj, Kesariya, Patna Museum), Varanasi (Sarnath), Kushinagar, Piparva (Kapilvastu, Shravasti, Sankisa) with a day trip to Lumbini in Nepal

Circuit 3: Buddhist Heritage Trails (State Circuits)

- i. Jammu and Kashmir - Ladakh, Srinagar (Harwan, Parihaspora) and Jammu (Ambaran).
- ii. Himachal Pradesh - Dharamshala, Spiti, Kinnaur and Lahaul.
- iii. Punjab - Sanghon.
- iv. Haryana – Jind (Assan), Yamunanagar (Sugh).
- v. Maharashtra -Aurangabad (Ajanta, Ellora, Pithalkora Caves), Pune (Karla Caves), Mumbai (Kanheri Caves), Pune (Bhaja Caves) and Nashik (Pandavleni Caves).
- vi. Andhra Pradesh - Amravati, Nagarjunakonda, Vizag (Borra Caves, Salihundum Caves).
- vii. Madhya Pradesh - Sanchi, Satdhara, Andher, Sonari, Murulkurd.
- viii. Odisha (Dhauri, Ratnagiri, Lalitgiri, Udaygiri, Langudi, Khandagiri).
- ix. Chhattisgarh – Sirpur.
- x. West Bengal - Kolkata (Indian Museum)
- xi. Sikkim - Rumtek, Enchay and other Monasteries.
- xii. Arunachal Pradesh –Tawang and Bomdila.

Amount collected as entry fee from ASI monuments

979. SHRI D.P. TRIPATHI: Will the Minister of CULTURE be pleased to state:

(a) whether the amount collected as entry fee from Archaeological Survey of India (ASI) protected monuments does not go to the kitty of those monuments;

(b) if so, the reasons therefor; and

(c) whether Government would allow them to retain collected amount for their upkeep, maintenance, etc.?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) The revenue collected from the entry fee at the ticketed monuments of the Archaeological Survey of India is remitted into the Government account in the Consolidated Fund of India. This is in accordance with the Central Government Account (Receipts and Payments) Rules.

(c) The Archaeological Survey of India had made a proposal for retaining this revenue in the form of a non-lapsable fund for conservation and preservation of the protected monuments. The Ministry of Finance examined the proposal and stated that the creation of a "Non Lapsable Fund", would result in proliferation of such funds in the public account and is not encouraged by Ministry of Finance as it leads to unnecessary parking of funds. Besides, the ASI receipts being part of non-tax revenue of the Government, curtailing such source of revenue has fiscal implications and cannot be agreed to.

Including famous monuments/sites in UNESCO's world heritage site list

980. SHRI C.M. RAMESH: Will the Minister of CULTURE be pleased to state:

(a) whether Government proposes to take any steps to include famous monuments/sites in the list of UNESCO's World Heritage Site, particularly from the State of Andhra Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) to (c) Yes, Sir. India has submitted a revised tentative list to the World Heritage Centre in April, 2014, as per UNESCO guidelines. The list is given in Statement-I. Due to the present bifurcation of Andhra Pradesh the monuments of Golconda Fort and Charminar fall in Telengana.

Statement-I

The Tentative list of 46 sites is as follows:

1. Ancient Buddhist Site, Sarnath, Varanasi, Uttar Pradesh (03/07/1998)
2. Apatani Cultural Landscape (15/04/2014)
3. Archaeological remains of a Harappa Port-Town, Lothal (15/04/2014)
4. Bahá'í House of Worship at New Delhi (15/04/2014)
5. Bhitarkanika Conservation Area (26/05/2009)
6. Buddhist Monastery Complex, Alchi, Leh, known as AlchiChos-kor (03/07/1998)